

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH**

**OA/20/652/2014**

HYDERABAD, this the 31<sup>ST</sup> DAY OF JANUARY 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**

**Hon'ble Mr. B.V. Sudhakar, Admn. Member**

M RAVIRAJ,  
S/o G Maran,  
Aged about 53 years,  
Occ: Section Supervisor,  
O/o Chief Postmaster General,  
A.P.Circle, Abids, Hyderabad  
R/o H.No.24-23/2, Adarshnagar,  
Alwal, Hyderabad.

...

**Applicant**



(By advocate: Mr. M VENKANNA)

**Vs.**

1. The Union of India rep. by:  
The Director General, Dept. of Posts,  
Department of Posts, Dak Bhavan,  
Sansad Marg, New Delhi 110 001,
2. The Chief Postmaster General,  
A.P.Circle, Abids, Hyderabad 500001,

**Respondents**

(By advocate: Mr. M. Venkata Swamy, Addl.CGSC)

**ORAL ORDER**

(PER HON'BLE Mr. JUSTICE L NARASIMHA REDDY, CHAIRMAN)

Learned counsel for the applicant submits that he has been instructed by the applicant to withdraw the OA.

2. Permission granted. O.A dismissed as withdrawn.
3. There shall be no order as to costs.



vsn

(B V SUDHAKAR)  
MEMBER (A)

(JUSTICE L NARASIMHA REDDY)  
CHAIRMAN